

**ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI OM MEHTA):** Formerly, the Official Language Division of the Ministry of Home Affairs used to coordinate the work relating to official language amongst the effect from 26th June, 1975, (the day the Department of Official Language was created) steps are being taken to do this work more effectively.

To bring about uniformity in the constitution of Hindi Advisory Committees, guidelines have been laid down with the concurrence of the Prime Minister. The Secretary, Department of Official language and Hindi Adviser to the Government of India would be an ex-officio member in all these committees to bring about co-ordination in their work pertaining to official language. In addition, another officer from the Department of Official Language would also be on these committees.

An officer of the Official Language Department attends the meetings of the Official Language Implementation Committees and advises them to function in accordance with the policy as laid down. A central official language implementation committee is functioning under the chairmanship of the Secretary, Department of Official Language to ensure a uniform official language policy for all the Ministries and Departments. This Committee consists of the various Joint Secretaries looking after the work of official language in the various Ministries and Departments. Besides, a coordination Committee of Joint Secretaries also functions under the chairmanship of Secretary, Department of Official Language. The Joint Secretaries of certain important Ministries and Departments are members of this Committee. This Committee specially examines those important cases which are put up before the Central Hindi Committee. The Central Hindi Committee, under the chairmanship of the Prime Minister views constantly the implementation of a uniform official

language policy for all Ministries and Departments.

It was decided in the meeting of the Central Hindi Committee held on 25th November, 1975 that all the Ministries and Departments should hold prior consultations with the Department of Official Language about all schemes relating to official language and should inform the Department of Official Language about other applied matters. This decision was conveyed to all the Ministries and Departments in January, 1976 through an Office Memorandum and was followed up by a D.O. from the Secretary, Department of Official Language to the Secretaries of other Ministries and Departments in February, 1976. In this letter, while stressing the compulsory requirement of prior consultations with the Department of Official Language about the schemes pertaining to Official Language, it was stated that the Department of Official Language should be necessarily consulted in respect of creation of posts or recruitment rules concerning Hindi posts.

Recently, a meeting of Public Sector Undertakings functioning under the administrative control of various Ministries and Departments and situated in Hindi-speaking areas was convened. Implementation of a co-ordinated programme regarding official language work in these undertakings was discussed.

With a view to bring about uniformity in the form of language, all Ministries and Departments have been requested in March, 1976 that the language to be used for official purposes should be simple.

#### **Production of Coal**

**3812, SHRI P. GANGADEB:** Will the Minister of ENERGY be pleased to state:

(a) the total quantity of coal produced in 1975-76; and

(b) the target fixed for 1976-77?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) Coal production during the year 1975-76 was 99.88 million tonnes.

(b) The target of coal production for the year 1976-77 is 108.00 million tonnes.

**Facilities to Scheduled Caste and Scheduled Tribe candidates for I.A.S. Examination**

3813. SHRI LALJI BHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether adequate facilities are not available to the Scheduled Caste and Scheduled Tribe candidates preparing for I.A.S. examinations by way of library and hostel accommodation in the Union territory of Delhi; and

(b) if so, the steps Government propose to take to provide them all the facilities?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H MOHSIN): (a) and (b). In Delhi, Scheduled Caste and Tribe candidates appearing in the All-India Services examinations are being provided training through the Rau's I.A.S. Study Circle. The entire amount charged by the Institution for coaching is met by Government. The Institution was given a grant of Rs. 2,000 for purchase of books for giving on loan to the trainees. Because of non-availability of suitable accommodation, hostel facilities are not provided, but every unemployed trainee is given a stipend of Rs. 100 per month for maintenance.

**Steps taken for improving efficiency of various services**

3814. SHRI DHAMANKAR:  
SHRI CHIRANJIB JHA:

Will the PRIME MINISTER be pleased to state:

(a) whether any steps are proposed to be taken for improving the content and operational efficiency of the various services; and

(b) if so, the main features thereof and when they are expected to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) and (b). The Department of Personnel and Administrative Reforms, directly in relation to the Services under its control and indirectly in relation to other Central Services, makes continuous efforts for improving the content and operational efficiency of the various Services. These include periodical cadre review of the various Services, review of recruitment policy, training programmes and advice on career planning, co-ordination between training and placement, modalities of promotion, voluntary and compulsory retirement, incentives, probation, redressal of grievances of civil servants, welfare schemes etc. The Department also undertakes continuous research and analysis in these areas for formulation of appropriate policy and procedure on the various aspects of Personnel Management. The recommendations made by the Administrative Reforms Commission, Pay Commissions, Estimate Committees and other Committees on various aspects of Personnel Management are also examined and taken into account for improving the management of the various Services.

**Evasion of Sales Tax in Delhi**

3815. SHRI BIRENDER SINGH RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons against whom complaints regarding evasion of sales tax have been received by Gov-